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**JOINT INSPECTION REPORT
OF
M/S HARYANA ORGANICS (A UNIT OF GLOBUS
SPIRITS LIMITED) 4 KM CHULKANA ROAD,
SAMALKHA, DISTRICT-PANIPAT, HARYANA-132101
IN COMPLIANCE TO
HON'BLE NGT ORDER DATED 01.02.2024**

**IN THE MATTER
OF
ORIGINAL APPLICATION NO. 111/2024
RAMESH KUMAR VS HARYANA ORGANIC
(A UNIT OF GLOBUS SPIRITS LIMITED)**

**PREPARED BY JOINT COMMITTEE
OF
CENTRAL POLLUTION CONTROL BOARD (CPCB), DELHI
DISTRICT ADMINISTRATION, PANIPAT
&
HARYANA STATE POLLUTION CONTROL BOARD (HSPCB),
REGIONAL OFFICE, PANIPAT**

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Joint inspection report of "M/s Haryana Organics (A Unit of Globus Spirits Limited) 4 Km Chulkana Road, Samalkha, District-Panipat, Haryana" in compliance to Hon'ble NGT order dated 01.02.2024 in the matter of Ramesh Kumar Vs Haryana Organic (A Unit of Globus Spirits Limited) [O.A No. 12/2023]

1.0 INTRODUCTION:

Hon'ble NGT (PB) Order dated 01.02.2024 in Original Application No. 111/2024, Ramesh Kumar Vs Haryana Organic (A unit of Globus Spirits Limited) wherein Hon'ble NGT directed the following:

4. "We also deem it to proper to constitute a joint Committee comprising of representative of the Member Secretary, CPCB, Member Secretary, HSPCB and District Magistrate, Panipat. The joint Committee will visit the spot, ascertain factual position and submit the action taken report before the Tribunal by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. District Magistrate, Panipat will act as a nodal agency".

The matter is related to discharging of the pollutants including polluted water, chemicals and gases, which is destroying and adversely affecting crop of complainant by M/s Haryana Organic, Unit of Globus Spirits Limited (which is a liquor factory) 4km Chulkana Road, Samalkha-132101, District Panipat Haryana.

In compliance of Hon'ble NGT order dated 01.02.2024, the joint inspection of M/s Haryana Organics (A Unit of Globus Spirits Limited) 4 Km Chulkana Road, Samalkha, District-Panipat, Haryana was carried out by a joint team comprising of representative of the Member Secretary, CPCB, Member Secretary, HSPCB and District Magistrate, Panipat on 14.03.2024 and also visited surrounding area outside the industry premises.

During the joint team visit, the Distillery Unit i.e. **M/s Haryana Organics** (Grain based distillery plant) was found operational. The Unit has consolidated Consent to Operate (CTO) having validity up to 30.09.2027 for Grain based distillery and for Bottling plant.

The salient feature, observations and recommendations of the joint Committee based on the inspection of the said Unit on 14.03.2024 are given below:

2.0 INSPECTION OF M/s HARYANA ORGANICS (A UNIT OF GLOBUS SPIRITS LIMITED) 4 KM CHULKANA ROAD, SAMALKHA, DISTRICT-PANIPAT, HARYANA.

The joint team carried out inspection of the Units on 14.03.2024 w.r.t Effluent management, solid waste management and groundwater quality and other regulatory permission such as Consents to Operate/Consolidated Consent & Authorization (CCA) under Water & Air Act and No Objection Certificates (NOC) for ground water withdrawal.

The joint team collected relevant documents such as copy of CTO/CCA under Air Act, Water Act and Authorization under Hazardous and other Waste Rules issued by HSPCB, NOC issued by Haryana Water Resources (Conservation, Regulation & Management) Authority, Copies of logbooks for whole stillage/spent-wash generation, alcohol production, freshwater consumption etc.

A General Information	
1. Name of the Unit and Address	M/s Haryana Organics (A Unit of Globus Spirits Limited) 4 Km Chulkana Road, Samalkha, District-Panipat, Haryana-132101.
2. Name of the Proprietor/ Contactperson - Designation Contact No.	Sh. M. P. Singh, VP Works E-Mail - hosamalkha@globusgroup.in
3. Year of Commissioning.	1994
4. Sector	Distillery (Grain based)
5. Production capacity	140 KLD
6. • Products	Rectified Spirit (RS)/ Extra Neutral Alcohol (ENA) / Ethanol
• Consented Production Capacity	140 KLD
• Actual production	104 KLD (As per data provided by Unit for Jan to 12.03.2024)
7. Raw materials used	Grains
B : Water Pollution and its Control	
8. Water Supply Source	Bore wells (04 no.) (one bore well not in operation at time of inspection).
Water Consumption (KLD)	478.15 KLD [Avg. of Jan -March(upto13.03.2024)]
(Flow meter installed at borewell)	Yes
Logbook maintain: CGWA/HRWA Permission obtained:	Expired on 18.06.2022. Renewal application filed by the Unit on 19.06.2022.
9. Waste Water Generation (KLD)	Spent wash (to MEE) - 754 KLD (as per Unit) Spent Leese - 180 KLD (to process/liquefaction) Process Condensate - 538 KLD Cooling tower blow down - 20 KLD Boiler blow down - 13 KLD Fermenter and floor washing -15 KLD
a. Industrial	
b. Domestic	15 KLD
10. Details of ETP installed	For spent-wash management Unit has installed Decanter (centrifuge system), Multi Effect Evaporator (MEE) and Dryer for DDGS production. For other process effluent, Unit has installed CPU (condensate polishing Unit) comprises of Equalization tank → pH correction tank → Primary tube settler → Buffer tank → Anaerobic digester → Aeration tank → Secondary clarifier → Coagulation tank → Secondary tube settler → CWT → Pressure Sand Filter (PSF) → Activated Carbon Filter (ACF) → FWT → Softener → Reuse in process.

11. Mode of disposal of treated effluent	Condensate spent-wash after MEE is dried in Dryer for DDGS (Dried Distillers Grain Solids) production whereas other effluent including MEE condensate is treated in CPU and treated reused/recycled in Cooling Tower make up as well as in process as reported by the Unit.		
12. Status of Consent under the Water Act- 1974	Valid up to 30.09.2027 (Annexure-1)		
13. Details of MEE (Multiple Effect Evaporator) plant	Type: Falling & Forced circulation No. of effects: 06 nos. MEE Feed rate: 617 m ³ /hr Condensate generation: 538 m ³ /hr Concentrate [thick slope] generation: 79 m ³ /hr		
14. Dryer Details (for DDGS production)	Operation hours - 24 hr in a day Max. Days of continuous operation: 350 days Shutdown period: 15 days Thick slope feed rate. App 3.29 m ³ /hr Wet cake feed rate - 5.71 m ³ /hr DDGS generation - 2.75 MT/hr (66TPD)		
15. Details of online Flow measuring device installed for spent wash	Online flow-meter with connectivity to CPCB installed at New Plant & Old Plant.		
C: Air Pollution and its Control			
16. Sources of Air Pollution	1. Boiler- 25 TPH 2. Boiler - 10 TPH		
17. Type of Fuel used with consumption Stack details with APCS	Details	Boiler 1	Boiler 2
	Fuel used	Rice Husk	Rice husk etc.
	Fuel consumption	115 MT/day	80 MT/day
	Stack height & dia.	44.2 mt.	42.67 mt.
APCD attached	ESP	Bag filter	
18. Status of Consent under the Air Act- 1981	Valid up to 30.09.2027 (Annexure-1)		
19. Details of online emission monitoring system available & connectivity	PM (particulate matter) online emission monitoring system installed. PM online reading was 31.84 mg/Nm ³ (25TPH) & 85.36 mg/Nm ³ (10 TPH)		
D: Waste Management			
20. Type of Waste Generated	Boiler Ash (Potash Ash): 39MT/day Used oil: 600kl/annum Empty drum /container: Sent to local recycler. Fermentation sludge: Used in Dryer section for making DDGS		
21. Facility of Storage/ Disposal	Boiler Ash- the Unit has Agreement for ash Disposal with Bhanwala Cooperative L/C Society Ltd, Sonipat and same valid upto 31.03.2024.		
22. Disposal of waste	Used Oil: Details of Agreement with recycler: M/s Universal Hydrohubes, Karnal, Haryana. Drum /containers - to local recycler.		
23. Status of Grant of authorization, if any	Valid upto 30.09.2027 (copy enclosed as Annexure-2)		

2.1 Observations of joint inspecting team

1. The Unit is engaged in the production of Extra Neutral Alcohol (ENA) / Ethanol with consented capacity of 140 KLD (70 KLD old plant + 70 KLD new plant) using Grain as raw material. During inspection, the Unit was found operational.
2. HSPCB has issued Consent to Operate under the "Water (Prevention & Control of Pollution) Act, 1974" and under the "Air (Prevention & Control of Pollution) Act, 1981" which is valid up to 30.09.2027 and copy of the same is annexed at **Annexure-1**.
3. The Authorization under the "Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016" is valid upto 30.09.2027 and copy of the same is annexed as **Annexure-2**.
4. The Unit has not installed environmental data display board at the entrance of the main gate.

Water Consumption

5. The Unit is meeting its freshwater demand through four (04) nos. of bore wells. Electromagnetic flow-meter is installed at all the bore wells and has maintained logbook. As per logbook records, average groundwater abstraction from bore well is measured as 478.15 KLD.
6. The Unit NOC for the groundwater abstraction is expired on 18.06.2022 and Unit has applied for NOC (**Annexure-3**) from Haryana Water Resources (Conservation, Regulation & Management) Authority for groundwater abstraction.

Effluent Management

7. The Unit has installed two distillation plant of 70 KLD each (total consented capacity of 140 KLD) along with 02 nos of separate MEE plant. During inspection, one MEE was found operational. Samples were collected from MEE feed, MEE concentrate and MEE condensate. During the visit, the flow meter reading of MEE inlet showed (New Plant) flow rate - 20.92 m³/hr (totalizer reading- 649223693.17 m³) and MEE Concentrate showed flow rate - 1423.4 l/hr (totalizer reading-7167546 L).
8. The raw-spent wash generated is sent to Decanters (centrifuge system) for separation of solids and thin slope. The thin slope is fed to MEE for further treatment.

Table-1: Analysis of raw spent-wash, MEE concentrate (slope) and MEE condensate

Parameter	Raw Spent wash	MEE Condensate	MEE Concentrate
pH	3.60	3.50	3.80
TSS	--	BDL	--
COD	67200	915	221600
BOD	35873	414	133796
TDS	9596	44	52850
TS	49970	--	152430
Colour	20	BDL	148

All values are in mg/l except pH

All the Lab analysis report of CPCB is annexed at [refer **Annexure-4**].

9. The concentrated spent-wash/thick slope is fed to Dryer section where Distillers Dried Grain Solid(DDGS) /Animal Feed Supplement Dried (AFSD) is produced & the same is used as animal feed/poultry feed.

10. The Unit has provided the invoices regarding sale of AFS (Animal Feed supplement) to different customers for the month of Jan 2024 to March 2024. The copy of the invoices provided is attached as **Annexure-5**.
11. The Unit has not maintained proper logbooks regarding raw-spent wash /thin slope generation, Fermenter sludge generation, Boiler ash generation & disposal etc.

Condensate Polishing Unit (CPU)

12. The Unit has installed Condensate Polishing Unit (CPU) for treatment of other effluent such as condensate of MEE, cooling tower blow down, DM waste/reject etc. During inspection, CPU was found operational. CPU comprises of Equalization tank → pH correction tank → Primary tube settler → Buffer tank → Anaerobic digester → Aeration tank → Secondary clarifier → Coagulation tank → Secondary tube settler → CWT → PSF → Activated Carbon Filter → FWT → Softener → Reuse in process. As per logbook, the Unit is recycling 569 KLD of CPU treated water within the process/cooling tower make up water.
13. During the visit at CPU, foaming was observed in the Equalization, aeration tank & Secondary Clarifier indicating improper operation of Condensate polishing treatment system. The final treated effluent after tertiary treatment is collected in a final collection tank. The effluent (final outlet) sample were collected from the final treated effluent collection tank.



14. The joint team collected effluent sample from CPU Inlet, Aeration Tank, CPU Outlet to ascertain the performance of CPU. Analysis result is presented below:

Table-2: Analysis result of effluent (at various location) at CPU.

Parameters	CPU Inlet (Sample code-HR-1)	Aeration Tank	Outlet of Secondary tube settler (Code-CPSC)	Final treated effluent of CPU (CPFW)
pH	4.9		6.7	6.9
Colour	66		BDL	BDL
BOD	4565		425	160
COD	8632		821	458
TSS	1460		97	94
TDS	3576		1504	1332
MLSS		1042		
MLVSS		921		

All values are in mg/l except pH
The Lab analysis report of CPCB is annexed at (refer Annexure-4).

15. It is evident from the lab analysis report that operation of the CPU is not proper. Analysis result of sample collected from the outlet of CPU shows pH-6.9, COD - 458 mg/l, BOD - 160 mg/l, TSS-94 mg/l and Total Dissolved Solid - 1332 mg/l & which indicates that the treated water of CPU is not suitable to be used in cooling tower makeup due to high BOD-160, COD-458 and TDS - 1332 mg/l.
16. During inspection, sample were collected from Aeration tank. MLSS and MLVSS value is observed as 1042 mg/l and 921 mg/l respectively. The MLSS and MLVSS value is low in the Aeration tank.
17. The Unit has installed Sewage Treatment Plant (STP) with capacity 20 KLD for treatment of sewage. STP comprises of Collection tank, MBBR, Tube Settler, ACF, MGF, Sludge Drying Bed. During inspection, STP was in operation, however the ACF & MGF was non-operational. Treated sewage from STP is used for gardening/irrigation purpose inside the industrial campus. During the visit, the tertiary treatment system was not operational and the effluent after treatment from Tube settler was being discharge for land application. The feed pipeline to tertiary treatment system was broken. Samples were collected from inlet and final discharge point of STP. Analysis result is presented below:

Table-3: Lab analysis results of STP (sewage treatment plant)

Parameters	STP Inlet (sample code:S-1)	Aeration Tank	STP outlet (sample code:S-2)	Discharge Standard ^a (Standard as per the Haz'Ne NGT order dated 30.04.2019)	Discharge Standard (Notified under E(P) Rules, 1986) (applicable for all mode of disposal including land)
pH	7.20		7.30	5.5-9.0	6.5-9.0
TSS	1505		85	20	<100
TDS	2652		2664	--	--
BOD	676		104	10	30
COD	2136		277	50	--
NO3-N	1.50		1.0	-	--
TP	18.0		17.40	1.0	--
MLSS		615			
MLVSS		413			

The STP is not functioning properly

Note: All values are in mg/l except pH

BS: Standard not specified for uses of treated sewage in gardening purposes.

*Discharge Standards as per Hon'ble NGT order dated 30.04.2019 in the matter of Original Applicants No. 1069/2018 Nishu Shankar Deshpande Vs Union of India & Ors.

(The Lab analysis report of CPCB is annexed at (refer Annexure-4).

It is evident from the lab analysis results that BOD, COD & TP (Total Phosphorous) value is higher in STP outlet than the prescribed standard indicating STP non-complying with the prescribed discharge standard.

18. The Unit has 02 nos. of boiler of 25TPH & 10 TPH capacity & also installed Online Continuous Emission Monitoring System (OCEMS) at both boiler stack and during the visit online PM reading of 25TPH boiler showed 32 mg/Nm³ and 85.36 mg/Nm³ at 10 TPH boiler. The OCEMS is connected with CPCB Server.
19. The Unit has installed ESP as pollution Control Device in its 25 TPH boiler and has installed bag filter in the 10 TPH boiler.
20. The emission monitoring of the boiler was conducted by the HSPCB team at the stack during the joint visit and suspended particulate matter values found as 48.3 mg/Nm³ (25 TPH) and 77.0 mg/Nm³ (10 TPH) against the prescribed standard of 80.0 mg/ Nm³. The lab analysis report is attached as Annexure-4.
21. The Unit has given work order on 01.04.2023 for Ash removal from the boiler to M/s The Bhanwala Co-operative L/C Society Ltd, Sonipat and work order/contract is valid upto 31.03.2024 and copy of the work order is attached as **Annexure-6**.
22. The Unit should provide adequate measure so as to avoid any fugitive emission /dust emission to the nearby areas/land. The conveyor belt requires to be covered (hood cover) or enclosed so as to reduce the fugitive emission during the transportation of boiler fuel /rice husk.
23. The Unit should provide proper housekeeping at the boiler section as metal scraps and solid waste were found lying.
24. The Unit has not maintained the logbook records of the Hazardous waste generated and disposed by the industry as per the Hazardous & Other Waste Rules, 2016.
25. The Unit provided the Manifest dated 30.06.2023 for used oil /waste oil disposal by M/s Universal Hydrolubes Village-Darar, Karnal for Hazardous and other Waste. The Unit should not store hazardous waste for period not exceeding 90 days.

Groundwater monitoring

26. Groundwater samples were collected by the joint team from four bore wells (one outside the Unit). Lab analysis result is presented below:

Table-4: Groundwater analysis result for physical parameters

Parameters	Borewell-1 (within the Unit) [Sample code-BS-1]	Borewell-2 (within the Unit) [BS-2]	Borewell-3 (within the Unit) [BS-3]	Borewell (outside the Unit premises) installed at Sh.Ramesh Kumar land [BS-4]	BIS 10500:2012 (Acceptable Limit)	BIS IS 10500:2012 (Permissible limit in absence of alternative source)
pH	7.5	7.8	8.1	7.6	6.5-8.5	6.5-8.5
Colour	BDL	BDL	BDL	BDL	05	15
TDS	1060	1088	1144	1082	500	2000

Total Hardness (TH)	484	488	574	503	200	600
Total Alkalinity	299	307	411	426	200	600
Cond.	1671	1655	1724	1598	--	--
Chloride as Cl	205	215	151	164	250	1000
Fluoride as F	0.55	0.61	0.56	0.47	1.0	1.5
Sulphate as SO ₄ ²⁻	195	192	203	158	200	400
NO ₃ -N	5.38	5.03	3.86	6.59	45	No relaxation
COD	3.0	BDL	9.0	16	--	--
K ⁺	5.47	5.58	6.2	6.03		

All values are in mg/l except pH, conductivity & color

The Lab analysis report of CPCB is annexed at (refer Annexure-4).

It is evident from the above analysis report that all the parameters from above sampling locations are within BIS IS 10500:2012 Standard (Permissible limit in absence of alternative source). The analysis results of groundwater samples collected from Borewell located outside the Unit premise (borewell at Sh. Ramesh Kumar land near the drain) was found within the permissible limit as per BIS IS 10500:2012, however value of COD was 16 mg/l in the groundwater sample, indicating possible potential threat to groundwater and need urgent attention towards cleaning of the drain (behind the Unit) and stoppage of any industrial effluent discharge into the drain.

Monitoring of Drain

27. It was observed that a Drain is passing behind the Units boundary wall (along the boundary wall of the distillery Unit). During the visit, the joint team collected water samples from the Drain behind the boundary wall of the industry at (i) upstream of the Unit and (ii) downstream of the Unit. The Drain at the downstream was found to be covered with sludge, however at the upstream the sludge formation/deposition was not observed on the surface.

Pic 3. Drain (outside the Unit premises) covered with sludge



Pic 4. Drain (outside the Unit premises) covered with sludge



The lab analysis result of the Drain is given below:

Table-5: Analysis results of water samples collected from Drain

Parameters	Drain sample location	
	Drain (Up-stream of the Unit) (Sample code-USD)	Drain (down-stream of the Unit) (sample code-DSD)
pH	7.8	7.0
Colour	30	24
Total Suspended Solid	249	4730
TDS	1180	1780
Sulphate as SO_4^{2-}	157	64
Nitrate as NO_3-N	1.20	11.0
PO_4-P	6.70	13.0
Potassium as K^+	37	34
COD	429	9268
BOD	213	4850

All values are in mg/l except pH & color
The Lab analysis report is annexed at (refer Annexure-4).

Analysis result of sample collected from the Drain (downstream of the Unit) has high COD and BOD levels as 9268 mg/l and 4850 mg/l respectively. There was no other source of such high BOD and COD concentration in between the upstream and downstream location of the drain. The higher BOD and COD along with high concentration of TDS revealed that the Unit discharges its industrial effluent (untreated /partially treated) in to the drain and appropriate action shall be taken by the HSPCB in this regard. The Unit should de-sludge and clean the entire drain and dispose of the sludge in a scientific manner. However, no discharge from the Unit was found into drain during the time of inspection.

Visit of Agriculture field outside the Unit premise

28. The joint team visited the agricultural field of the complainant located behind the Unit premise. The complainant informed that the ash coming from the boiler of industrial Unit is falling on the crop of his land and damaging the crop. It was observed that the ash has been deposited on the leaf of the crop grown by the complainant. The growth of the crop was observed to be low as compared with the crop having no fly-ash deposition. The complainant informed that his 2-3 Acre land is affected with the ash coming from the industry. It is found that the crop growth of the complainant has been affected with the fly-ash deposition and the Units boiler is close to the crop field and the ash deposition will eventually reduce the yield and grain/crop production. No spillage from the drain during the time of inspection was found into agriculture field of complainant. Necessary compensation should be paid to the affected land owner by the Unit.

Pic no. 5. Fly ash deposition on the leaves of Crops (low growth)



Pic no. 6. Crop with no fly-ash deposition (Substantial growth)



3.0 CONCLUSION

- The Unit has valid consent to operate (CTO) under Water and Air Act and Authorization under Hazardous and other Waste Rules.
- The Unit was operational during the visit. The whole stillage/ spent-wash is treated through Decanter, MEE and thereafter dried in the Dryer for producing DDGS.
- The Unit has given work order on 01.04.2023 for Ash removal from the boiler to M/s The Bhanwala Co-operative L/C Society Ltd, Sonipat and work order/contract is valid upto 31.03.2024.
- The CPU (installed for the treatment of MEE condensate, cooling tower blow down, DM waste) was not being operated properly and quality of CPU treated effluent is not suitable for recycling and reusing in cooling tower makeup water. The Unit needs to take corrective measures in CPU plant for its suitability to use in the cooling tower make up water as it may lead to scaling, microbial growth/fouling etc. in the cooling tower.
- The Unit has installed STP, however, the tertiary treatment was not operational and partial treated effluent (BOD- 104 mg/l, COD - 277 mg/l and TDS-2644 mg/l) was being discharge on the land. The STP treated effluent is non-complying with the prescribed standard for gardening purpose.
- The groundwater quality within and outside the premises was found meeting the BIS standard. However, the bore well located outside the Unit (located at Sh. Ramesh Kumar land) near to the drain was having COD value of 16 mg/l indicating possible potential threat to groundwater and need urgent attention towards cleaning of the drain (behind the Unit) and stoppage of any industrial effluent discharge into the drain.
- During the visit, it was observed that the drain behind the distillery Unit was fully covered with the sludge up to 2-3 km downstream. The Unit requires to de-sludge the entire drain and disposed of the sludge in a scientific manner.
- The presence of high concentration of BOD, COD, TSS & TDS in the downstream of the Drain compared to the upstream drain reveals that the Unit intermittently discharges its untreated /partially treated effluent into the Drain.
- During the visit, it was observed that the ash is deposited on the leaf of the crop grown by the complainant. The growth of the crop was observed to be less as compared with the crop having no fly-ash deposition. It is observed

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that the crop growth of the complainant has been affected with the fly-ash deposition and the same will eventually reduce the yield and grain/crop production.

4.0 RECOMMENDATIONS OF THE COMMITTEE

Based on observations made in preceding paras of this report, the following recommendations are made:

(A) Effluent Management

- (i) The Unit should properly operate & maintain the aeration tank and clarifier (secondary) of CPU and accordingly rectify the problem at the earliest.
- (ii) The Unit should properly operate & maintain the CPU and enhance the performance of CPU so as to meet the desired water quality for reuse & recycle of the treated effluent with in the process/cooling tower make up water.
- (iii) The Unit should properly operate and maintain the STP and optimize the performance of its STP so as to meet the prescribed standard.
- (iv) The Unit should provide Environmental Data display board at the entrance of the Gate and regularly update it.
- (v) The Unit should take appropriate steps in cleaning and de-sludging of the Drain (flowing adjacent to the Unit) and should provide the action taken report to SPCB.
- (vi) The Unit should not discharge their effluent into the drain and strictly follow the consent condition of the HSPCB.
- (vii) The presence of high concentration of COD, BOD, TSS & TDS in the downstream of the Drain compared to the downstream drain reveals that Unit intermittently discharges its untreated /partially treated effluent into the drain. Therefore, SPCB should ensure strict periodical surveillance of the industry/drain and ensure no industrial wastewater discharge into the drain.
- (viii) The Unit should maintain proper logbooks regarding raw spent-wash /thin slope generation, Fermenter sludge generation, Boiler ash generation and disposal.

(B) Air Pollution and Control

- (i) The Unit should ensure regular water sprinkling and also take other necessary measures in and around the boiler to minimize the dust /ash dispersion in the ambient environment.
- (ii) The Unit should provide easy ladder (spiral /scaffold type) ladder at stack of 25 TPH boiler instead of monkey ladder to ensure safe access to sampling port for emission monitoring as per CPCB Emission Regulations Part-III.
- (iii) The Unit should provide proper housekeeping at the boiler section.
- (iv) The conveyor belt at the boiler should be covered (hood cover) or enclosed so as to control the fugitive emission during the transportation of fuel /rice husk. The Unit should provide adequate measure so as to avoid any fugitive emission /dust emission to the nearby areas/land.
- (v) The Unit should pay the compensation to the affected land owner, which may be assessed by the HSPCB in consultation with agriculture department.

(C) Waste Management

- (i) The Unit should maintain proper logbook record of Hazardous and other waste generated and disposed by the industry as per the Hazardous & Other Waste Rules, 2016.
- (ii) The Unit should not store Hazardous waste for period not exceeding 90 days.

Inspection Team

		
Sh. Kamlesh Singh, Scientist 'E', CPCB, Delhi	Sh. Mandeep Kumar, Sub Divisional Magistrate, Panipat	Sh. Bhupinder Singh, Regional Officer, HSPCB, Panipat

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Photographs taken during the Joint inspection of M/s Haryana Organics (A Unit of Globus Spirits Limited) 4 Km Chulkana Road, Samalkha, District-Panipat, Haryana on 14.03.2024



Pic. No.7-No data Display board at Distillery Unit main gate



Pic. No.8-flow-meter installed at Raw Spent Wash Line



Pic. No.9- Pipe attached to the filters is broken in STP



Photo No.10- Drain (downstream of the Unit) covered with sludge



Pic no. 11. Crop field of the complainant behind the Unit



Pic no. 12. Conveyor belt at boiler-unattended



Pic No.13 - Drain (upstream of the Unit)



Pic No.14- Boiler section of the Unit



HARYANA STATE POLLUTION CONTROL BOARD
 SCO-55, Sec.25, HUDA, Panipat Ph. 0180-2672037
 Email:- hspcbopr@gmail.com
 E-mail: hspcb@hry.nic.in



No. HSPCB/Consent/ : 313106523PITCTO39884947

Dated:20/09/2023

To.

M/s :HARYANA ORGANICS A Unit of Globus Spirits Ltd
 4 KM, Chulikana Road, Samalkha, Panipat

Subject: Grant of consent to operate to M/s HARYANA ORGANICS A Unit of Globus Spirits Ltd.

Please refer to your application no. 39884947 received on dated 2023-08-24 in regional office Panipat. With reference to your above application for consent to operate, M/s HARYANA ORGANICS A Unit of Globus Spirits Ltd is here by granted consent as per following specification/Terms and conditions.

Consent Under	BOTH
Period of consent	13/09/2023 - 30/09/2027
Industry Type	Distillery (molasses / grain / yeast based)
Category	RED
Investment(In Lakh)	15967.691
Total Land Area(Sq. meter)	72216.0
Total Builtup Area(Sq. meter)	15006.0
Quantity of effluent	
1. Trade	554.0 KL/Day
2. Domestic	15.0 KL/Day
Number of outlets	0.0
Mode of discharge	
1. Domestic	STP then use for Horticulture
2. Trade	ZLD/CPLU/MEE
Domestic Effluent Parameters	
1. BOD	10 mg/l
2. COD	50 mg/l
3. TSS	20 mg/l
4. pH (5.5-9.0)	5.5-9.0
5. Faecal Coliform (MPN/100 ml)	100 MPN/100ml
6. TOTAL NITROGEN	10
Trade Effluent Parameters	
1. BOD	30 mg/l
2. TSS	100 mg/l

3. pH (5.5-9.0)	5.59.0
4. All Applicable Standards as per EP Acts/Rules/Norms	
Number of stacks	3
Height of stack	
1. S T A C K ATTACHED TO 10 TPH BOILER	42.67 m
2. S T A C K ATTACHED TO 25 TPH BOILER	44.2 m
3. S T A C K ATTACHED TO DG SET (above roof level)	10.9 m
Emission parameters	
1. SPM	80 mg/m ³
Product Details	
1. IMFL	10000 Cases/day
2. COUNTRY LIQUOR	12000 Cases/day
3. RECTIFIED SPIRIT, ENA, ETHANOL	140 Kilo liters/Day
Capacity of boiler	
1. BIOMASS FIRED BOILER	25 Ton/hr
2. BIOMASS FIRED BOILER	10 Ton/hr
Type of Furnace	
1. NA	
Type of Fuel	
1. BIOMASS	300 TON/DAY
2. Diesel	2.4 KL/day
Raw Material Details	
DISCARDED GRAIN, NAKKU,BAJRA,MAIZ E	296 Metric Tonnes/Day
RAW WATER	135 Kilo Liters/Day

Regional Officer, Panipat
Haryana State Pollution Control Board.

Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines valves, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the

law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.

3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.
7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.
11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

Specific Conditions :

1. The unit shall keep all the parameters within the prescribed limits and shall comply with all the Norms and Rules as prescribed in the Acts.
2. That the unit will comply with all the provisions of Hazardous Waste Rules and maintain agreement with Authorized recycler of the Board for scientific disposal of Hazardous Waste.
3. That unit will use only biomass fuel as per

direction of CAQM. 4. That the Unit will run APCM regularly and maintained log books properly. 5. That the unit will provide inter locking arrangement of DG set with APCM and shall have adequate D.G. set to ensure regular and effective running of pollution control devices. 6. That the unit will not generate Trade effluent more than permission granted without prior permission from the board. 7. That the unit will not add any air polluting process/ machinery and also not add any process which increases the water pollution load. 8. That the unit will follow the directions issued from HSPCB, CPCB, NGT and CAQM. 9. That the unit will deposit the balance consent fee as per schedule, if any. 10. The unit will run and maintain its MEE and APCM regularly & effectively and will keep all the parameters within limit, it will dispose off its boiler ash in scientific method. 11. That the unit should obtain/renew the NOC from HWRA for extraction of ground water. 12. Unit will Hand over the waste oil of the D.G set only to the authorized recycler and will timely renew their agreement. 13. That the CTO so granted shall become invalid in case of violation of any of the above / any law of the land If the unit fails in complying of above said conditions. 14. That this CTO is issued in suppression of earlier CTO issued vide no. HSPCB/Consent/ ; 313106523PTT/CTE2060767 Dated:13/07/2023. 15. That the unit will submit the compliance of conditions of CTO each year.

*Regional Officer, Panipat
Haryana State Pollution Control Board.*

HARYANA STATE



ANNEXURE-2 50

S.No. 2
Application no. 6990998
Industry id: 14PIT/382554
Date: 20/10/2023

Haryana State Pollution Control Board
SCO-55, Sec.25, HUDA, Panipat Ph. 0190-2672037 Email-
hspchopr@gmail.com



DT: 20/10/2023

No.: HWM/PIT/2023/6990998

To

M/s HARYANA ORGANICS A Unit of Globus Spirits Ltd
4 KM, Chulkana Road, Samalkha, Panipat
Panipat

b: Grant of Authorization under Hazardous and Other Wastes(Management & Transboundary Movement) Rules, 2016

- Reference of application-6990998 dated: 20/10/2023
- Dr Bhaskar Roy of HARYANA ORGANICS A Unit of Globus Spirits Ltd is hereby granted an authorization for generation, collection, storage, transportation on the premises situated at 4 KM, Chulkana Road, Samalkha, Panipat.

Details of Authorization

S.No.	Name of process and Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorized mode of disposal or recycling or utilisation or co-processing, etc.	Quantity
1	Industrial operations using mineral/synthetic oil as lubricant in hydraulic systems or other applications, Used/spent oil	SENT TO M/s UNIVERSAL HYDROLUBES	600 KL/Annua m

- The authorization shall be valid for a period of 01/10/2023 to 30/09/2027
- The authorization is subject to the following general and specific conditions :-

Regional Officer Panipat
For Haryana State Pollution Control Board

Conditions of Authorization:

- The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
- The authorization or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Control Board.
- The person authorised shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.

5. Any unauthorised change in personnel equipment or working conditions as mentioned in the application by the person authorised shall constitute a breach of this authorization.
6. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time.
7. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty".
8. An application for the renewal of an authorization shall be made as laid down under these Rules.
9. Any other conditions for compliance as per the guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time.
10. Annual return shall be filed by June 30th for the period ensuing 31 st March of the year.

Regional Officer Panipat
For Haryana State Pollution Control Board

HARYANA STATE

HWR A

Government of Haryana
Haryana Water Resources Authority
Applications for Issue of Permission to Extract Ground Water

Application for Permission to Extract Ground Water for Industrial Use

Application No: HWRA/INDIR/2022/197

General Information:	
Application Type	Category/Type of Application:
(i) Name of Applicant:	PARVESH CHAWLA
ID Proof Type	Driving License
ID Proof no	HR032004006002
ID Proof Document	Download
(ii) Designation of Applicant:	AUTHORISED SIGNATORY
(iii) Name of Industry:	HARYANA ORGANICS A UNIT OF GLOBUS SPIRITS LTD
(iv) Registration number of Industry:	8414
(v) Location Details of the Industrial Unit	
Industrial Unit Address	HARYANA ORGANICS A UNIT OF GLOBUS SPIRITS LTD 4 KM CHULKANA, SAMALKHA, PANIPAT
State:	Haryana
District:	PANIPAT
Tehsil:	Samalkha
Block:	SAMALKHA
Village/MC:	Chulkana
Region:	over-exploited
(vi) Correspondence Address	
Complete Postal Address	HARYANA ORGANICS A UNIT OF GLOBUS SPIRITS LTD 4 KM CHULKANA, SAMALKHA, PANIPAT
Mobile Number:	9302015175
E-Mail of Industry:	parveshchd@gmail.com
(vii) Ballot Features of the Industrial Activity:	
Type of Industry	Beverages
Industry fall under	Large
Is Water Intensive	No
Purpose of Abstraction	Other Use - Industrial use
Groundwater utilization for	Existing Industry
Consent to Operate	23/06/2018
Date of commencement	23/06/2018
Description	MANUFACTURING OF EXTRA NEUTRAL ALCOHOL, ENA FROM DISCARDED GRANS, BOTTLING OF COUNTRY LIQUOR AND INDIAN MADE FOREIGN LIQUOR, MFL
(viii) Land use details of the existing/proposed industrial unit premises	
Ownership of the land (Enclose documents of ownership)	Download

Latitude	Longitude	29.2357325	76.9936826
Location Map	Download		
Total Land area(in sq m)	72216.32		
Rooflop area of buildings/sheds(in sq m)	2650.00		
Road paved area(in sq m)	33394.32		
Green belt area(in sq m)	16005.00		
Open Land (in sq m)	16672.00		
Source of availability of surface water for industrial use, if any	No		
Townships/Villages within 2 km radius of the industrial unit	Yes	CHULKANA	
Source of recycled water	ETP		
2) Detail of water requirement/ recycled water usage : (Please enclose flow chart of activities and requirement of water at each stage)			
Flow Chart of activities and requirement of water	Download		
Quality of groundwater	Fresh Water		
Name of NABL(Under Valid Certificate)	ENVIRON TECH LABORATORIES		
Upload test report of groundwater quality from NABL accredited lab	Download		
Total water required(in m ³ /day)	692.00		
Ground Water required(in m ³ /day)	692.00		
Recycled Water usage(in m ³ /day)	130.00		
Propose existing water supply from any agency(in m ³ /day)	0.00		

(i) Breakup of Water Requirement and Usage:						
Activity	Existing Requirement (m ³ /day)	Proposed Requirement (m ³ /day)	Total Requirement (m ³ /day)	No. of Operational Days in a Year	Annual Requirement (m ³ /year)	
Industrial Activity	632.00	0.00	632.00	330	208560.00	
Residential / Domestic	5.00	0.00	5.00	330	1650.00	
Greenbelt Development / Environment Maintenance	45.00	0.00	45.00	330	14850.00	
Other Use	0.00	0.00	0.00	0	0.00	
Grand Total	682.00	0.00	682.00		229060.00	
(ii) Breakup of Recycled Water Usage:						
			(m ³ /day)	(Days)	(m ³ /year)	
a) Total Waste Water Generated:			104.00	330	64320.00	
b) Quantity of Treated Water Available:			130.00	330	62000.00	

(i) Reuse in Industrial Activity:	88.00	330	29060.00
(ii) Reuse in Green Belt Development:	45.00	330	14850.00
(iii) Any other use			
(iv) Total Treated Water Utilized:	0.00	0	0.00
(v) Quantity and mode of disposal of untreated effluent:	130.00		45000.00
	0.00/0		

3. Details of existing and/or proposed groundwater abstraction structures

(a) Groundwater Abstraction Structure-Existing

SNo.	Type/ Year of construction	Depth (meter) / Diameter (mm)	Depth to water level (meters below ground level)	Discharge (m ³ per hour)	Operational hours (day/ days/year)	Mode of lift	Horse Power of pump	Whether fitted with water-meter or not	Whether permitted/ registered with HRWA / If so Details of permission
1	bore well/ 1994	100.00/ 250.00	34.00	24.00	6/ 330	4	16	No	No/
2	bore well/ 1994	100.00/ 230.00	34.00	24.00	6/ 330	4	10	No	No/
3	bore well/ 1994	175.00/ 300.00	35.00	30.00	6/ 330	4	35	Yes	No/
4	bore well/ 1994	150.00/ 250.00	34.00	24.00	6/ 330	4	15	Yes	No/

Quantity of ground water recharge (m³/year)

364320.00

NOC for water supply from Local Authority

Download

Details of rainwater harvesting and artificial recharge measures for groundwater recharge in the premises. If the firm has proposed to take up rainwater harvesting and recharge outside the industrial site premises, then provide NOC from the concern authority's/agency where the harvesting measure are proposed, if already implemented, details may be furnished. (attach report on comprehensive & feasible Rainwater harvesting/recharge proposal).

Download

Water Balance Chart with water requirement at each stage.

Download

Have you Applied earlier for groundwater clearance from Government Agency, if so, give details thereof with status

Download

Water Efficient Technology will be adopted

Download

Consent of oparate issued by HSPCB(CTO)

Download

Impact Assessment Report Proposed Extraction

Download

Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the local government water supply agency

Download

Proof of Large Industry

Download

Any Other Document/Information	Download
I shall comply with all the terms and conditions of the Permission	Yes

It is to certify that the details and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data/information submitted is found to be false or misleading at any stage the application will be rejected out rightly.

Date:

Place:

Name of Authorized Person:

Designation of Authorized Person:

Authorization Letter:

Signature of Applicant with Office Seal

a) Information of payment for Application Fee				
Total Amount				
Mode of Payment	Online			
Reference No.	Transaction No.	Date	Amount	Status
HRWA1002096413123483	686010120	19/08/2022	60000	Success
b) Information of payment for Tarrif Fee				
Total Amount				
Mode of Payment				



हरियाणा सरकार
 हरियाणा पानी संसाधन प्राधिकरण
 Government of Haryana
 Haryana Water Resources Authority

PERMISSION CERTIFICATE FOR GROUND WATER EXTRACTION

Project Name:	HARYANA ORGANICS (A UNIT OF GLOBUS SPIRITS LTD)		
Project Address:	HARYANA ORGANICS (A UNIT OF GLOBUS SPIRITS LTD), 4 KM CHILKANA, SAMALKRA, PANPAT		
Village/PO:	Chilkana	Tehsil:	Samakha
District:	PANPAT	State:	Haryana
Pin Code:	-		
Communication Address:	HARYANA ORGANICS (A UNIT OF GLOBUS SPIRITS LTD), 4 KM CHILKANA, SAMALKRA, PANPAT		
Address Regional Office:	Sector 29, Gurgaon, Haryana		
1. NOC No.:	HWRANOC/DM/14/2021/04		
2. Application No.:	13-2-2020/04	3. Category:	Industry
4. Project Status:	New	5. NOC Type:	New
6. Ground Water Extraction Parameters			
Ground Water Use	m ³ /day	m ³ /year	Valid From
Fresh Water	558.00	182160.00	18/02/2021
Total	552.00	182160.00	18/02/2022
7. Details of Ground Water Extraction:	Total Existing No.:-		Total Proposed No.:-
	DW	DCB	BW
Abstraction Structure*	4	0	0
* DW - Deep Well, DCB - Deep Open Well, BW - Bore Well, TW - Tube Well, RW - Ring Well, Digital Water Level Recorder			
8. Quantum of ground water recharge (year)			
9. Number of Piezometers (Observation wells) to be constructed/monitored & Monitoring Mechanism	No. of Piezometers	Monitoring Mechanism	
	2	Manual	DWLR
		Telemetry	1

* Terms & conditions are at the back of this page.



Note: This is computer generated certificate. It can be validated by scanning QR code.



ANNEXURE-4

TC-1723

CENTRAL POLLUTION CONTROL BOARD राष्ट्रीय प्रदूषण नियंत्रण बोर्ड

HEAD OFFICE | BLDH-II
Faridkot Bhawan, East Arjun Nagar, Delhi - 110032

Water Laboratory (ANALYSIS REPORT) जल प्रयोगशाला (विश्लेषण अहवाल)

Water Laboratory for Physico-Chemical Analysis Report भौतिक-रासायनिक विश्लेषण रिपोर्ट के लिए नमूने

U/LR No: TC732330500000151F



CPCB

Request No. & Date नमूने की पंजीकरण नं. व तिथि : WATER/WW/2324/5702697, 15/03/2024

Request sent to (Name & Address of Indentor) आदेश प्राप्त करने वाली की नाम (पता एवं शहर) : IPC-III : Waste Water

Sample Matrix नमूने की मूल्य : 15/03/2024 14:21 PM

Date & Time of Sample Receipt नमूने की तिथि व समय : 15/03/2024 to 01/04/2024

Sample Analysis Period नमूने के विश्लेषण की अवधि : -

Report Status रिपोर्ट स्थिति : Final

Sr No	Date of Sample Collection नमूने संग्रहण की तिथि	Field Code	pH	COD	BOD	TSS	TDS	PO4-P
1	14/03/2024	HR-1	4.90	8632	4565	1460	3576	-
2	14/03/2024	CP9C	6.70	821	825	97	1504	-
3	14/03/2024	CP9W	6.90	458	360	94	1332	-
4	14/03/2024	MECO	3.50	915	114	BDL	44	-
5	14/03/2024	AQ	3.60	6700	36873	49870	9696	-
6	14/03/2024	MELCON	3.80	221600	137196	152430	52850	-
7	14/03/2024	S-1	7.20	2196	676	1506	2652	-
8	14/03/2024	S-2	7.30	277	104	85	2064	6.70
9	14/03/2024	USD	7.80	429	213	249	1180	13.0
10	14/03/2024	DSD	7.0	5268	4650	4730	1780	-

* END OF REPORT अहवाल समाप्त *

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Issued By (Lab inCharge)

Dr. K. Rangasathan

Page No. : 1/3

Supervisor & Reviewer

Syed M. Elsh

Revision Date: 18/09/2020

Issue Date: 15/03/2024

Revision No. : 3

Analyt Vinod Kumar, Vijay Laxmi

Issue No.-3

Doc: CH/CL/DR/7.4/WRMS-1

This is a computer-generated Report. No signature is required. 48 तां अंगूठी नहीं लगेई है (हारी प्रमाण की आवश्यकता नहीं है)



TC-7723

CENTRAL POLLUTION CONTROL BOARD अधीन प्रदूषण नियंत्रण बोर्ड

HEAD OFFICE - DELHI

Parvati Bhawan, Connaught Place, Delhi - 110032

Water Laboratory (ANALYSIS REPORT) जल प्रयोगशाला (जल लेवन आरखत)

Waste Water Samples for Physico-Chemical Analysis Report भौतिक-रासायनिक विश्लेषण रिपोर्ट के लिए नमूने

OUR No: TC772324500000151F



CPCB

58

Sr No	Date of Sample Collection नमूना संग्रहण की तिथि	Field Code क्षेत्र कोड	NO3- N	SO ₄ ⁻²	K ⁺
1	14/03/2024	HR-1	-	-	-
2	14/03/2024	CPSC	-	-	-
3	14/03/2024	CPFW	-	-	-
4	14/03/2024	MECO	-	-	-
5	14/03/2024	AQ	-	-	-
6	14/03/2024	MEDON	-	-	-
7	14/03/2024	S-1	1.50	-	-
8	14/03/2024	S-2	1.0	-	-
9	14/03/2024	USD	1.20	157	37
10	14/03/2024	DSD	1.1	64	34

Issued By (Lab InCharge)

Dr. K. Rangarathin

Supervisor & Reviewer

Syed M Bilal

Analyst

Vinod Kumar - Vijay Labort

Issue No. 3

Revision No. 3

Issue Date: 15/03/2024

Revision Date: 15/03/2024

Page No. - 2/1

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CPCB

CENTRAL POLLUTION CONTROL BOARD केंद्रीय प्रदूषण नियंत्रण बोर्ड

HEAD OFFICE - DELHI
Fateesh Bhawan, E-2, Anjan Nagar, Delhi - 110032

Water Laboratory (ANALYSIS REPORT) जल प्रयोगशाला (निरूपण रिपोर्ट)

Water Laboratory for Physico-Chemical Analysis Report भौतिक-रासायनिक विश्लेषण रिपोर्ट के लिए नमूने

Report No. & Date of Issue : WATER/WW/2324/24900007 - 15/03/2024

Report sent to (Name & Address of Indentor) : Waste Water

Sample Matrix : Waste Water

Date & Time of Sample Receipt : 15/03/2024 14:31 PM

Sample Collected by : Kamlesh Singh, Bhugvinder Singh, HSPCB, SOM

Sampling Plan Preference : 15/03/2024 to 01/04/2024

Report Status (निरूपण स्थिति) : Final

Field Code (नमूना स्थान कोड) : HR-1

Issue Date (निरूपण तिथि) : 14/03/2024

Revision No. : 3

Issue Date (निरूपण तिथि) : 14/03/2024

Revision No. : 3

Issue Date (निरूपण तिथि) : 14/03/2024

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Revision No. : 3

Issue Date (निरूपण तिथि) : 14/03/2024

Revision No. : 3

Supervisor & Reviewer
Syed M Bilal

Issued By (Lab InCharge)
Dr. K. Rangasubhan

Page no. : 1/2

Revision Date: 15/03/2024

Issue Date: 14/03/2024

Revision No. : 3

Issue Date: 14/03/2024

Revision No. : 3

Issue Date: 14/03/2024



CPCB

CENTRAL POLLUTION CONTROL BOARD केंद्रीय प्रदूषण नियंत्रण बोर्ड

HEAD OFFICE - DELHI

Patnaah Bhawan, East Arjan Bagah, Delhi - 110022

Water Laboratory (ANALYSIS REPORT) जल प्रयोगशाला (विश्लेषण आकलन)

Water Samples for Physico-Chemical Analysis Report भौतिक-रासायनिक विश्लेषण रिपोर्ट के लिए नमूने

Sr. No	Date of Sample Collection नमूना संग्रहण की तिथि	Field Code स्थलीय कोड	MLSS	MLVSS	Color	TP
12	14/03/2024	DSID			24	

* END OF REPORT आकलन समाप्त *

BDL : Below Detection Limit कनिष्ठ सीमा से नीचे

Remarks (If any) : **Note:** All the concentrations are expressed in mg/l except pH and Conductivity (µmhos/cm). **Note:** ध्यान दें, सभी संकेत रिपोर्ट में mg/l की इकाई में हैं।

Statement of Cert : **61**

- The results relate only to the samples tested. परिणाम केवल तभी पर लागू हैं जो परीक्षा में शामिल हैं।
- This report shall not be reproduced except in full without written approval of the laboratory. यह रिपोर्ट केवल लिखित अनुमति के बिना प्रकाशित नहीं की जा सकती है।
- BDL & Test methods are mentioned on back side of this report. की डी एन ए परीक्षण विधि संकेत की परीक्षा में दिए गए हैं।
- Samples will be retained only for one week after receipt of Report. रिपोर्ट प्राप्त होने के बाद नमूने केवल एक ही सप्ताह तक रखे जा सकते हैं।

Parameter Name	Test Method	Unit	Limit of Detection	Uncertainty of Measurement
MLSS			10	
MLVSS			30	
Color	APHA 2120 C Spectrophotometric Method, 2nd Ed., 2017	Hazen	5	
TP	4500 P O Stannous Chloride method as P, 21st Ed., 2017	mg/l	0.1	

Analyst

Vinod Kumar, Vijay Lambi

Supervisor & Reviewer

Syed M. Bilal

Issued By (In Charge)

Dr. K. Rangarathnam

Doc: CE/CL/09/17-A/MW/L-1

Issue No.-3

Revision No :3

Issue Date:15/02/2016

Revision Date: 18/09/2020

Page No. - 3/3

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TC-7723

CENTRAL POLLUTION CONTROL BOARD राष्ट्रीय प्रदूषण नियंत्रण बोर्ड

HEAD OFFICE - DELHI
Parkesh Bhawan, East Arjun Nagar, Delhi - 110032

Water Laboratory (ANALYSIS REPORT) जल प्रयोगशाला (विश्लेषण रिपोर्ट) के लिए नमूने

Fresh Water Samples for Physico-Chemical Analysis Report भौतिक-रासायनिक विश्लेषण रिपोर्ट के लिए नमूने

ULR No: TC7723245003000159F



CPCB

Report No. & Date of Issue अज्ञात सं एवं जारी करने की तिथि : WATER/744/FW/00159.10/04/2024

Report sent to (Name & Address of Indentor) अज्ञात जिसे जारी की गयी (नाम एवं पता) : IPC-III

Sample Matrix नमूने की प्रकृति : Fresh Water

Date & Time of Sample Receipt नमूने मिलने की तिथि एवं समय : 15/03/2024 13:10 PM

Sample Analysis Period नमूने के विश्लेषण की अवधि : 15/03/2024 to 20/04/2024

Groundwater from Borewell/Tubewell : Kameesh Singh, Bhupinder Singh, HSFOI, SDM

: Final

62

Sl. No	Date of Sample Collection नमूने संग्रहण की तिथि	Field Code नमूने का कोड	pH	COD	TDS	Concl.	Cl-	TA	TH
1	14/03/2024	B-1	7.5	03	1060	1671	205	299	484
2	14/03/2024	B-2	7.8	B/DL	1088	1655	215	307	488
3	14/03/2024	B-3	8.1	09	1144	1724	101	411	577
4	14/03/2024	B-4	7.6	16	1082	1598	164	426	503

* END OF REPORT अंतिम समाप्ति *

IDL : Below Detection Limit अज्ञात सीमा से नीचे

Remarks (If any) :

Note: All the concentrations are expressed in mg/l except pH and Conductivity (µmhos/cm). Note: नीचे दिए गए वास्तविक (µmhos/cm) के अतिरिक्त सभी सांद्रता लिटरली से.कम की गई हैं।

Issued By (Sub InCharge)

Dr. K. Rangarathnam

Supervisor & Reviewer

B. Sasi Devi

Analyst

Pravish Kumar Gupta, Anil Sharma

Page No. : 1/3

Revision Date: 18/09/2020

Issue Date: 15/03/2024

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Doc. ID: CU/00/74/FWR-1

Issue No.-3

Revision No.-3



TC-7723

CENTRAL POLLUTION CONTROL BOARD अधिकांश प्रदूषण नियंत्रण बोर्ड

HEAD OFFICE - DELHI
Patilshahi, Barakhamba Road, Delhi - 110032

Water Laboratory (ANALYSIS REPORT) जल प्रयोगशाला (विश्लेषण आस्था)

Fresh Water Samples for Physico-Chemical Analysis Report भौतिक-रासायनिक विश्लेषण रिपोर्ट के लिए नमूने

URL No: TC7723/MS/06001139F



CPCB

63

Sr No	Date of Sample Collection नमूने संग्रहण की तिथि	Field Code क्षेत्र कोड	NO3- N	F-	K+
1	14/03/2024	B-1	5.38	0.55	5.47
2	14/03/2024	B-2	5.03	0.61	5.58
3	14/03/2024	B-3	3.86	0.56	6.2
4	14/03/2024	B-4	6.59	0.47	6.03

Issued By (Sub InCharge)

Dr. K. Rangamathan

Supervisor & Reviewer

B. Saur Devi

Analyst

Pravish Kumar Gupta, Anil Sharma

Page No. : 7/7

Revision Date: 18/09/2020

Issue Date: 10/02/2014

Revision No : 3

Issue No:-3

Doc: CMCL/06/74/PWL-1

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EC-7723

CENTRAL POLLUTION CONTROL BOARD राष्ट्रीय प्रदूषण नियंत्रण बोर्ड

HEAD OFFICE - DELHI

Patnaeh Bhawan, East Arjan Nagar, Delhi - 110032

Water Laboratory (ANALYSIS REPORT) जल परीक्षणालय (विश्लेषण रिपोर्ट) के लिए मसूदा

भौतिक-रासायनिक विश्लेषण रिपोर्ट के लिए मसूदा

URL No: TC77232420000133F



CPCB

Statement sheet:

- The results relate only to the samples tested. संपूर्ण अंतरा जल परीक्षण से संबंधित है।
- The report shall not be reproduced except in full without written approval of the Laboratory. यह रिपोर्ट के अतिरिक्त प्रतिलिपि के बिना प्रयोग के बिना जल परीक्षण के लिए नहीं की जायेगी।
- BOL & Test methods are mentioned on back side of this report. की गई परीक्षण प्रणाली, अंतरा के अंग पर दिए गए हैं।
- Samples will be retained only for one Week after receipt of Report. रिपोर्ट प्राप्त करने के बाद नमूने अंतरा प्रयोग के एक सप्ताह तक तक ही सुरक्षित रखे जायेंगे।

Parameter Name	Test Method	Unit	Limit of Detection	Uncertainty of Measurement
pH	APHA 4500 H+ - B, 23rd Ed.: 2017		2	
COD	APHA 5220 B, 23rd Ed.: 2017	mg/l	2	64
	APHA 2540 C, 23rd Ed.: 2017	mg/l	5	
TDS	APHA 2510 - B, 21rd Ed.: 2017	µS/cm	1	64
	APHA 4500 - Cl- B, 23rd Ed.: 2017	mg/l	2	
Cl-	2320 B Titration Method, 23rd Ed.: 2017	mg/l	5	64
	APHA 2340 C, 23rd Ed.: 2017	mg/l	5	
TA	APHA 4500 - NO3-N, 23rd Ed.: 2017	mg/l	0.5	64
	APHA 4500 - F O, 23rd Ed.: 2017	mg/l	0.2	
NO3- N	APHA 2500 K - B, 23rd Ed.: 2018	mg/l	1	64

Analyst

Pravin Kumar Gupta, Anu Sharma

Issue No. 3

Doc: EN/CU/09/74/PWL-3

Supervisor & Reviewer

B. Sood Dert

Revision No.-3

Issue Date:13/02/2024

Revision Date: 18/09/2020

Issued By (Lab inCharge)

Dr. K. Ranganathan

Page No. 0/3

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CPCB

CENTRAL POLLUTION CONTROL BOARD नॉर्मल प्रदूषण नियंत्रण बोर्ड

HEAD OFFICE - DELHI

Panchsheel Bhawan, East Arjun Nagar, Delhi - 110032

Water Laboratory (ANALYSIS REPORT) जल प्रयोगशाला (विश्लेषण आकृत)

Fresh Water Samples for Physico-Chemical Analysis Report भौतिक-रासायनिक विश्लेषण रिपोर्ट के लिए नमूने

Report No. & Date of Issue आकृत नं. व दिनांक : WATER/2324/PW/00159/2024

Report No. & Date of Issue आकृत नं. व दिनांक की प्रतिलिपि : WATER/2324/PW/00159/2024

Report sent to (Name & Address of Institute) आकृत भेजी गयी की नाम (नाम एवं पता) : IPC-III

Sample Matrix नमूने मीडियम : Fresh Water

Date & Time of Sample Receipt नमूने प्राप्ति की तिथि एवं समय : 15/03/2024 13:10 PM

Sample Analysis Period नमूने के विश्लेषण की अवधि : 15/03/2024 to 20/03/2024

Report No. & Date of Issue आकृत नं. व दिनांक : WATER/PW/2324/SR00070, 15/03/2024

Report sent to (Name & Address of Institute) आकृत भेजी गयी की नाम (नाम एवं पता) : IPC-III

Sample Matrix नमूने मीडियम : Groundwater from Borewell(tubewell)

Date & Time of Sample Receipt नमूने प्राप्ति की तिथि एवं समय : Kamlesh Singh,Bhuzinder Singh, HDP/OJ, SDM

Sample Analysis Period नमूने के विश्लेषण की अवधि :

Report Status रिपोर्ट स्थिति : Final

Field No नमूने संग्रहण की क्रमांक : B-1

Date of Sample Collection नमूने संग्रहण की तिथि : 14/03/2024

Field No नमूने संग्रहण की क्रमांक : B-2

Date of Sample Collection नमूने संग्रहण की तिथि : 14/03/2024

Field No नमूने संग्रहण की क्रमांक : B-3

Date of Sample Collection नमूने संग्रहण की तिथि : 14/03/2024

Field No नमूने संग्रहण की क्रमांक : B-4

Date of Sample Collection नमूने संग्रहण की तिथि : 14/03/2024

SO² Color

195 BDL

192 BDL

203 BDL

158 BDL

* END OF REPORT आकृत समाप्ति *

SO₂: Below Detection Limit उपरोक्त सीमा से नीचे

Remarks (if any):

Note: All the concentrations are expressed in mg/l except pH and Conductivity (umhos/cm). नोट: सभी सांद्रताएँ (umhos/cm) के अतिरिक्त सभी संकेत मिलान हैं, वे 0.001 mg/l हैं।

Analyst

Pravin Kumar Gupta, Abul Shurua

Issue No. 3

Issue No. 3

Supervisor & Reviewer

B. Sasi Devi

Issue Date: 15/03/2024

Revision No. 3

Issued By (with InCharge)

Dr. K. Ramgopalrao

Page No. - 1/2

Revision Date: 16/06/2020

Revision No. 1/2

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CPCB

CENTRAL POLLUTION CONTROL BOARD केंद्रीय प्रदूषण नियंत्रण बोर्ड

HEAD OFFICE - DELHI

Pamposh Bhawan, East Arjun Nagar, Delhi - 110032

Water Laboratory (ANALYSIS REPORT) जल प्रयोगशाला (विश्लेषण रिपोर्ट) के लिए नमूने

Fresh Water Samples for Physico-Chemical Analysis Report भौतिक-रासायनिक विश्लेषण रिपोर्ट के लिए नमूने

Statement of Work :

- The results relate only to the samples tested. Other samples taken and tested are not included.
- The report shall not be reproduced or used in full without written approval of the Laboratory.
- DO, & Test methods are mentioned on basis of this report. All other test methods should be as per standard code book (if available) for the same.
- Samples will be retained only for 7 days.

परिष्कारित नमूने के लिए रिपोर्ट केवल है। अन्य नमूने लिये गए हैं और परीक्षा नहीं की गई है।

यह रिपोर्ट केवल प्रयोगशाला के लिखित अनुमोदन के बिना प्रतिलिपि नहीं की जा सकती है।

DO, & Test methods are mentioned on basis of this report. All other test methods should be as per standard code book (if available) for the same.

Samples will be retained only for 7 days.

परिष्कारित नमूने के लिए रिपोर्ट केवल है। अन्य नमूने लिये गए हैं और परीक्षा नहीं की गई है।

Parameter Name	Test Method	Unit	Limit of Detection	Uncertainty of Measurement
SO ₄ ²⁻	APHA 2130 C Spectrophotometric Method, 23rd Ed.: 2017	Hazen	5	
Color			5	

66

Analyst

Pravin Kumar Gupta, Ash Sharma

Issue No.:

Doc: CB/C/L/2017-01/WL-1

Revision No.:

Supervisor & Reviewer

E. Sasi Devi

Revision Date: 16/09/2020

Issue Date: 19/02/2014

Issued By (Lab In-Charge)

Dr. K. Rangamohan

Page No.: 2/2

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Report No- 1414

Form **67**

(See Rule 20)

Dated:- 18.03.2024

I hereby, certify that I Neeraj Bala Board Analyst duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 received a sample on the 19th March of, 2024, collected by Sh. Ajay Ahlawat, AEE along with team of CPCB & SDM Panipat on the 14th March of, 2024, of M/s Haryana Organics, a unit of Globus Spirit, 4 X76, Chulhana Road, Samalkha, Panipat for analysis.

Further certify that I have analyzed the above mentioned sample on 15th day March of, 2024, to 16th March 2024, and declare the result of analysis to be as follows:-

Sl.	Parameter Name	Result	Limit
1.	Sample Code	1414	
2.	Name of Plant/ Section #	Boiler (25 TPH)	
3.	Stack Attached to #	Boiler (25 TPH)	
4.	Normal Operating Schedule (hr/day) #	24 hrs	
5.	Type of Chimney #	ACC	
6.	Stack Temperature (°C) #	105 (approx.)	
7.	Average stack velocity (m/sec) #	6.2	
8.	Stack Height from Ground Level #	44 m	
9.	Diameter of the Stack #	3 m	
10.	Quantity of Emission (m ³ /sec)	19.4	
11.	Type of Fuel #	Biomass	
12.	Suspended particulate matter (mg/m ³)	48.3	80
13.	Sulphur dioxide (mg/m ³)	9.3	
14.	Nitrogen Oxide (mg/m ³)	ND	

Method of Testing As per relevant part of Indian Standard Methods for Measurement of Air Pollution (S.11255 (P-1) Stack/IS-5182(P-4) Ambient and Emission regulation part III of Central Pollution Control Board.

The Conditions of the seals, listening and container on receipt was as follows:
Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this 18.03.2024
Haryana State Pollution Control Board Laboratory,
SCO 115, 1st & 2nd Floor, Sector 25, Panchkula, Haryana
To

The Member Secretary, HSPCB, Panchkula

Regional Office: Panipat. This test report relate only to the particular sample submitted for testing.
* This information is provided by the field office.

Neeraj Bala
Board Analyst

End of the Report



Form 68

(See Rule 20)

Dated:- 18.03.2024

Report No- 1415

I hereby certify that I Neeraj Bala Board Analyst duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 received a sample on the 15th March of, 2024, collected by Sh. Ajay Ahlawat, AEE along with team of CPCB & SDM Panipat on the 14th March of, 2024, of M/s. Haryana Organics, a unit of Globus Spirit, 4 KM, Chulka Road, Samalkha, Panipat, for analysis.

Further certify that I have analyzed the above mentioned sample on 15th day March of, 2024 to 18th March-2024, and declare the result of analysis to be as follows:-

Sl.	Parameter Name	Result	Limit
1.	Sample Code	1415	
2.	Name of Plant/ Section #	Boiler (10 TPH)	
3.	Stack Attached to #	Boiler (10 TPH)	
4.	Normal Operating Schedule (hr/day)#	24 hrs	
5.	Type of Chimney #	ACC	
6.	Stack Temperature ($^{\circ}$ C) #	90 (approx.)	
7.	Average stack velocity (m/sec) #	6.2	
8.	Stack Height from Ground Level #	42.67 m	
9.	Diameter of the Stack #	3 m	
10.	Quantity of Emission (m^3 /sec)	19.4	
11.	Type of Fuel #	Biomass	80
12.	Suspended particulate matter (mg/m^3)	77.0	
13.	Sulphur dioxide (mg/m^3)	8.2	
14.	Nitrogen Oxide (mg/m^3)	ND	

Method of Testing As per relevant part of Indian Standard Methods for Measurement of Air Pollution IS-11255 (P-1) Stack/IS-5182(P-4) Ambient and Emission regulation part III of Central Pollution Control Board.

The Conditions of the seals, listening and container on receipt was as follows:
Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this 18.03.2024

Haryana State Pollution Control Board Laboratory,
SQ-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana

To
The Member Secretary, HSPCB, Panchkula

Regional Office: Panipat. This test report relate only to the particular sample submitted for testing.

*This information is provided by the field office.

--- End of the Report ---

Neeraj Bala
Board Analyst

For **69**

(See Rule 20)

Dated:- 18.03.2024

Report No- 1414

I hereby, certify that I Neesoj Bala Board Analyst duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 received a sample on the 15th March of, 2024, collected by Sh. Ajay Ahlawat, AEE along with team of CPCB & SDM Panipat on the 16th March of, 2024, of M/s. Haryana Organics, a unit of Globus Spirit, 4 KM, Chulhiana Road, Samalkha, Panipat, for analysis.

Further certify that I have analyzed the above mentioned sample on 15th 2024 March of, 2024 to 18th March 2024 and declare the result of analysis to be as follows:-

Sl.	Parameter Name	Result	Unit
1.	Sample Code	1414	
2.	Name of Plant/ Section #	Boiler (25 TPH)	
3.	Stack Attached to #	Boiler (25 TPH)	
4.	Normal Operating Schedule (hr/day)#	24 hrs	
5.	Type of Chimney #	ACC	
6.	Stack Temperature (°C) #	105 (approx.)	
7.	Average stack velocity (m/sec) #	6.2	
8.	Stack Height from Ground Level #	44 m	
9.	Diameter of the Stack #	3 m	
10.	Quantity of Emission (m ³ /sec)	19.4	
11.	Type of Fuel #	Biomass	
12.	Suspended particulate matter (mg/m ³)	48.3	80
13.	Sulphur dioxide (mg/m ³)	9.3	
14.	Nitrogen Dioxide (mg/m ³)	ND	

Method of Testing As per relevant part of Indian Standard Methods for Measurement of Air Pollution (S-11255 (P-1) Stack/S-5182(P-4) Ambient and Emission regulation part III of Central Pollution Control Board.

The Conditions of the seals, listening and container on receipt was as follows:
Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this 18.03.2024
Haryana State Pollution Control Board Laboratory,
SCO-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana
To

The Member Secretary, HSPCB, Panchkula
Regional Office: Panipat. This test report relate only to the particular sample submitted for testing

* This information is provided by the field officer.

End of the Report

Neesoj Bala
Board Analyst



Report No- 1415

Form **70**

(See Rule 20)

Dated:- 18.03.2024

I hereby, certify that I Nestor Bala Board Analyst duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 received a sample on the 15th March of, 2024, collected by Sh. Ajay Ahlawat, AEE along with team of CPCB & SDM Panipat on the 14th March of, 2024, of M/s. Maryana Organics, a unit of Globus Spirit, 9 KM, Chukana Road, Samalkha, Panipat for analysis.

Further certify that I have analyzed the above mentioned sample on 16th day March of, 2024, to 18th March-2024, and declare the result of analysis to be as follows:-

Sr.	Parameter Name	Result	Limit
1.	Sample Code	1415	
2.	Name of Plant/ Section #	Boiler (10 TPH)	
3.	Stack Attached to #	Boiler (10 TPH)	
4.	Normal Operating Schedule (hr/day)#	24 hrs	
5.	Type of Chimney #	ACC	
6.	Stack Temperature (°C) #	90 (approx)	
7.	Average stack velocity (m/sec) #	6.2	
8.	Stack Height from Ground Level #	42.67 m	
9.	Diameter of the Stack #	3 m	
10.	Quantity of Emission (m ³ /sec)	19.4	
11.	Type of Fuel #	Biomass	80
12.	Suspended particulate matter (mg/m ³)	77.0	
13.	Sulphur dioxide (mg/m ³)	8.2	
14.	Nitrogen Oxide (mg/m ³)	ND	

Method of Testing As per relevant part of Indian Standard Methods for Measurement of Air Pollution IS-31755 (P-1) Stack/IS-5182(P-4) Ambient and Emission regulation part III of Central Pollution Control Board.

The Conditions of the seals, fastening and container on receipt was as follows:
Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this 18.03.2024
Haryana State Pollution Control Board Laboratory,
SCO-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana
To

The Member Secretary, HSPCB, Panchkula
Regional Office: Panipat. This test report relate only to the particular sample submitted for testing.

* This information is provided by the field office.

End of the Report

Nestor Bala
Board Analyst

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5(2)



GLOBUS SPORTS LIMITED

P.O. District Office, The Mills Corporate Bldg Plot No. 182, Scheme No. 40, Indira Park, Indira Nagar,
 Convent Road, New Delhi-110016
 Email: conventoffice@globus.sports.in Phone No: 011-69414500
 Reg. No. 273494 of 2015, Ministry of Corporate Affairs, New Delhi
 Reg. No. 273494 of 2015, Ministry of Corporate Affairs, New Delhi
 GSTIN: 07DZG0000000

ORIGINAL / DUPLICATE / TRIPLICATE

Authorized

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 PAN: 07DZG0000000

TAX INVOICE

Bill From: HARYANA ORGANICS G-134 of Gurgaon Sports LTDC, 4 Km, Charkhata Road, Gurgaon, Faridkot, Haryana - 122001 India		Invoice No.: 0001/9/011/0001 Date: 22/09/2024 Remarks: GRAND TOTAL:					
Bill To: KANAKYA AGROVET 50 FLOOR, 50B, ERDS APARTMENT, 16, HEERU PLACE, NEW DELHI, DELHI, Delhi - 110018 India Order No.: 134/2000/01/0001 Order Date: 18/09/2024 Delivery To: 15010034		Transportation: ROAD Transporter Name: Delivery No.: 150 DD/DD: 15/09/2024 Country: INDIA Invoice Period:					
Details of Customer (Bill To): Name: KANAKYA AGROVET Address: 50 FLOOR, 50B, ERDS APARTMENT, 16, HEERU PLACE, NEW DELHI, DELHI, Delhi - 110018 India Code: 07 GSTIN No.: 07DZG0000000		Details of Customer (Bill To): Name: KANAKYA AGROVET Address: 50 FLOOR, 50B, ERDS APARTMENT, 16, HEERU PLACE, NEW DELHI, DELHI, Delhi - 110018 India Code: 07 GSTIN No.: 07DZG0000000					
Sl No.	Item Code	Description of Goods	HST/IGST/GST	Qty	UOM	Rate in INR	Value in INR
01	99999999	100% JAMUN, FRESH SUPPLIERS/INDIA - 0000000000	20%IGST	1400.00	P.B	25.70	35980.00
Total Qty						1400.00	35980.00
Total Invoice Value (INR)						35980.00	35980.00
Total Taxable Value (INR)						35980.00	35980.00
Total IGST Value (INR)						7196.00	7196.00
Total Invoice Value (INR)						43176.00	43176.00

Total Invoice Value (INR) 43176.00 Less: IGST 7196.00 Total Invoice Value (INR) 35980.00

Total Taxable Value (INR)

Remarks

GST charged on this invoice is being deposited with the Government under protest and will be withdrawn in case the same is returned to us.

Bank Details

Bank Name: AXIS BANK LTD.
 Branch Address: NEW DELHI, C/O. CHAKHATA ROAD, GURGAON,
 HARYANA
 Branch Account No: 419000022255017
 Branch IFSC Code: AXIS0004190000000

To pay online, please visit the website <https://www.globus.sports.in> and click on the Link under "Payment"

TERMS AND CONDITIONS

1. All Goods Subject to Import and Export Duties/Charges/Customs Duties/Excise Duties.

2. Certified that the performance given above are 100% correct and the amount actually charged and there is no flow of additional consideration directly or indirectly from the buyer.

3. Payment Term: Advance 100%

4. Any delay in payment constitutes beyond the agreed credit terms will attract interest @ 18% p.a.

Date of Invoice: 22/09/2024 Time of Invoice: 15:00

Date of Preparation: 22/09/2024 Time of Preparation: 15:00

Authorized
 Signature



Authorized Signature
 07DZG0000000



GLOBUS SPIRITS LIMITED

ORIGINAL / DUPLICATE / TRIPLICATE

P.O. Ground Floor, The Mira Corporate Suites Plot No. 142, Sector Mega, Mahape Road,

Email: corporatesales@globusspirits.com Phone: 020-11-8803490

Reg. Particulars of Globus Spirits Ltd 4 KM, Chikhane Road, Samalga, PANMKT1024G | BARIKARN

Inch

Authorized

GSTIN: 27AHP4485C1Z7
PAN: AHP4485C1Z7

TAX INVOICE

Billed From

PARVANA GROUND
(A Unit of Globus Spirits Ltd),
4 Km, Chikhane Road, Samalga,
Pune, Maharashtra - 411021 India

Invoice No : BSA750670224

Date : 24/02/24

Remarks :

GSTR-50 : Date :

Code : BS State : Maharashtra

PAN : AAAD2934B

GSTIN : 27AHP4485C1Z7E Tax No: DL214237E

Tax No: 6823000000

Sales Order No : 240220W080034 Customer PO No :

Sales Order : 1430024 Customer PO :

Validity Date : 14340004

Transportation : ROAD Vehicle No : PBRNG100

Transporter Name :

Sales Place No : 622 Date Place Date : 23/02/24

D/O No : SAUC00244004 Customer No : 23000004

Currency : INR Contract No :

Input Remark No : Date :

Name of Customer (GST No)

Name : SUPRA TRADING COMPANY
Address : UPPER GROUND FLOOR, SEVEN, NANA POKHAR BAGH,
HEALTH DELHI, DELHI,

GSTIN No : 27AHP4485C1Z7

Code : SF State : Delhi PAN : AHP4485C

Details Of Customer (Only Tax)

Name : SUPRA TRADING COMPANY
Address : Mira Supra Trading Company KH NO. 21/12, Gali No 6, Swarasa Nagar, CT Kanol
Bareilly,
DELHI,
Distt - 110044 India

Code : 37 State: Delhi

GSTIN No : 27AHP4485C1Z7 PAN : AHP4485C

S/No	Item Code	Description Of Goods	HSN/SAC Code	Qty	UOM	Rate In INR	Value In INR
1	240220W080034	SAF (INTERNAL FILL) SUPPLY BOTTLE - CHERRY - 500ml	24111500	2496.00	QT	27.00	67392.00
Total Qty						2496.00	
						Total Value	67392.00
						19.5% GST	13141.44
						Total Value	80533.44

Total Invoice Value In Words: Eighty Lakh Forty Seven Thousand Three Hundred Eighty Two and zero paise only

Tax Payable On CGST 1%

Tax Payable On SGST 9%

Remarks

1. All charges on this invoice (being deposits) will be refunded on order booked and will be refunded, if order is not received for us.

Bank Details

Bank Name : SB-CC-00418000
Bank Address : SUPRA, PANDHAROT RD, PARVANA, 411021
Bank Account No : 2300000000
Branch IFSC Code : SB0000000

To pay online, go to the Website <https://www.globusspirits.com> and click on the Link under tab "Payment"

TERMS AND CONDITIONS

1. All Orders Subject to Rejection if they are not received within the specified time.

2. Delivery and the conditions given above are free and correct and the amount is fully charged and there is no fee of additional consideration.

3. Payment Term: Advance 50%

4. Any delay in payment realization beyond the agreed credit term will attract interest @ 12% p.a.

Date of Payment : Time Of Payment :

Date Of Preparation : 25/02/24 Time Of Preparation : 16:12:49

Prepared By
02189712Authorized By
020,80072

Authorized Signature



GLOBUS SPIRITS LIMITED

ORIGINAL/DUPLICATE/TRIPPLICATE

F4, Ground Floor, The Merc Corporate Suites Plot No.112, Silver Ridge, Madhav Road,
Email: globusspirits@globusspirits.com Phone No: 91-9880444444
Reg. No: F2019/01/001 of Globe Spirits Ltd, 4/01, Chandra Road, Baneraha, PIN: 560042/02/01/1400000000000000

Authorized

GSTIN: 170000114011000117
FSSAI License Number: 1011002000424

TAX INVOICE

Bill From:
HARISHA ORGANICS
3/1, 1st Floor, Ganga Sagar LRTD,
4/1, Chandra Road, Baneraha,
Pondicherry, 605004 India

Invoice No: SHAF00425024
Date: 12/02/24
Remarks:
CUSTOMER :

Code: 1 00 000 1 Anyara
PAN: AAAC2234H
GSTIN: 06AAAC2234H1Z1 TAN No: 05U143076
TN No: 0000000000
Sales Order No: 1201000000000000 Customer PO No:
Sub Order: 1100000000 Customer PO:
Validity To: 12/02/2024

Transportation: 1 0000
Transporter Name:
Cgst Taxable: 1 000
CGST: 1 SHAF00425024
Country: 1 IN
Supplyable:
Invoice Date: 12/02/2024
Pay Term: 1 ADV100
Sub Post Date: 12/02/2024
Date: 12/02/2024
Cgst Ref No:
Date:

Details Of Customer(S):
Name: 1 M. SALES
Address: 1 Plot no.228 A Second Floor, Silver Ridge EPH,
0000,
Dist: 1 YSR11111111
Code: 1 07 State: 1 Delhi
GSTIN No: 12AGK013701112 PAN: 1 ACEP3130PL

Details Of Customer(S):
Name: 1 M. SALES
Address: 1 Plot no.228 A Second Floor, Silver Ridge EPH,
0000,
Dist: 1 YSR11111111
Code: 1 07 State: 1 Delhi
GSTIN No: 12AGK013701112 PAN: 1 ACEP3130PL

Table with columns: S.No, Net Item, Description Of Goods, HS/RSA Code, Qty, UOM, Rate in INR, Value in INR. Row 1: 0000000000, 00000000, 00000000, 00000000, 00000000, 21.00, 014400.00. Total Qty: 00000000, Total Value: 014400.00.

Total Invoice Value (INR) (GST Excl): 120000.00 (Twelve Lakh Eight Thousand One Hundred Fifty Three and zero paise only)
Tax Payable On Invoice (INR)
Remarks: GST charged on this invoice is being deposited with the Government under protest and will be returned to us after the same is refunded to us.

Bank Details
Bank Name: ABC BANK LTD.
Bank Address: 123 MAIN ROAD, DELHI 110001, INDIA.
Bank Account No: 12345678901234567890
Bank IFSC Code: ABCDEF000

To pay online, Please visit the website 'https://www.globusspirits.com' and click on the Link under the 'Payment'
TERMS AND CONDITIONS
1. All Credits Subject to Receipt from any bank that is not subject to any bank's conditions.
2. Certified that the purchase price above is true and correct and the amount already charged and there is no flow of additional consideration directly or indirectly from the buyer.
3. Payment Term: Advance 100%

4. Any delay in payment shall incur the agreed credit terms till actual payment @ 15% p.a.
Date Of Invoice: 12/02/2024 Time Of Invoice:
Date Of Payment: 12/02/2024 Time Of Payment: 12:00:00



Authorized Signatory
Signature
Date: 12/02/24



fly - Ref 76 (Agreement) 5(1)

HARYANA ORGANICS
(A UNIT OF GLOBUS SPIRITS LTD.)
 -1 K.M CHULKANA ROAD, SAMALKHA,
 PANIPAT, HARYANA

DATED: 01/04/2023

REF:HO/SMK/ /2023-24

To,

THE BHANWALA CO-OPRATIVE L/C SOCIETY LTD.

H/24/30, MALVIYA NAGAR, SONIPAT,

HARYANA-131001

PAN NO.: AANAT0306Q

Subject: Work order for Ash Removal from 25 & 17 TPH Boiler

Dear Sir

With reference to your Quotation and subsequent negotiations, we are pleased to award you a work order for the subject work as per the terms and conditions mentioned below:

1. Scope of Work:

- ✓ A. Ash Removal from 25 & 17 TPH Boiler on day to day basis without any accumulation in our premises.
- B. Deployment of sufficient Dumper with Driver and a Tractor type loader in Unit for Ash Disposal outside factory premises.

2. Rate:

- A. 91.00 Per MT - Ash Removal from 25 & 17 TPH Boiler.
- B. Ash quantity will calculate as per fuel consumption in both boiler.

3. Payment:

The Bill of complete month will be produced by you upto 2nd day of every month and the payment will be made by the company through A/c. Payee Cheque / Online payment.

4. Terms & Condition:

1. Above given rates are inclusive of all Contractual Costs.
2. Submit Agreement with Land owner for disposal/dumping of Ash for sole purpose of land filling.
- ✓ 3. Contractor will be responsible for Removal of ash on designated area solely for the purpose of landfill and shall ensure no any complaint from nearby villages, Persons and any authority. Agreement with land owner for unloading.
4. Dumpers/Loaders/Tractors being used for purpose of Ash disposal must be ensured having complied all statutory requirements.
5. Maintenance of your all equipment will be under your scope.
6. Commercial Vehicle used for Ash disposal will be covered by Torpedulin before moving out from factory.
7. Income Tax (TDS/TCS) will be deducted as per applicable rule of Govt.
8. GST Tax Exclusion in invoice rate.



9. This Contract is valid from 01/04/2023 to 31/03/2024.
10. Rate would be reviewed after every 3 Months on the basis of prevailing Diesel rates in Market.
11. It would be required maintain the ash generation point in our boilers always in neat and tidy condition. In case we shall notice any accumulation of Ash any day, we shall be imposing a penalty of Rs. 5000/- Per Day on contractor.
12. All the labour problems, if any will be handled by Contractor. In case of accident /miss-happening, you will fully responsible and all expenses/cost will be borne by Contractor.
13. You have to complete all the legal formalities and have to obtain all necessary license from all relevant Govt. Departments related to this contract.
14. No Child Labour (Below 18 Years) will be allowed in factory Premises.
15. You will ensure that all your employees maintain peace and discipline in the factory premises and the company will have the right to check and search you and your employees any time.
16. In cases contractor leave the job without completion & the job shall be done by company through other contractor/persons, then cost of such work done is recovered from contractor Bill/ Invoice.
17. You will fully responsible for the safety and behavior of manpower at our site.
18. This Contract can be terminated by giving one month notice by either side.
19. In cases of violation of any of the terms and condition of this contract, the management will reserved the right to be terminating the contract with immediate effect without giving the notice & compensation.
20. That the contractor shall also be responsible for any Wastage or theft of any raw materials, packing material, finished goods, etc in accordance with the standard norms fixed with company. If any raw material, packing material or finished goods found short, the cost of the same along with the liquidated damage shall be recovered from contract for the decided, the cost of raw material or damage, the decision of the company shall be binding on the contractor.
21. All Disputes arising out of this order shall be subject to the jurisdiction of Pimpri Court Only.

DECLARATION - I hereby by confirming that I have been understood all the terms & conditions of above mentioned and agreed

Signature of Contractor.....

Ashish Kumar

For Haryana Organic

(A Unit of Global Sprites Ltd.)



Witness 1.

[Signature]

2.

[Signature]

3.

[Signature]